

Regarding problems faced by Marathi speaking population in Karnataka

SHRI ARVIND GANPAT SAWANT (MUMBAI SOUTH): Hon?ble Chairperson, Maharashtra state was formed on 1st May, 1960, and we got the statehood after the sacrifice of 106 martyrs. But, at that time many districts like Belgaon, Karwar, Nipani, Bhalki, Bidar etc. did not included in Maharashtra and since then, the people residing there are continuously protesting.

Therefore, injustice has been done to Marathi people. Hon?ble Balasaheb Thakre had started agitations against it in 1969. Some people died even that time also.

Then, Hon?ble Atal Behari Vajpayeeji took an initiative and invited the Chief Minister of both the states. But, Karnataka Chief Minister did not come. A case is pending in Supreme Court of India since 2004 regarding it, but no justice has been delivered yet

Now, Marathi speaking people are being oppressed by the Government of Karnataka. If somebody protests, the government declare him/her as a outlaw or ex communicated.

One person named Subham Shelke, who contested Assembly elections recently, is banned and declared Tadipaar (out law).

Hence, I would like to request you to impose the President?s Rule over these disputed districts of Belgaon, Karwar, Nipani, Bhalki, Bidar so that these Marathi speaking people should live a respectful and peaceful life there.

Thank you.